



Standard Fire Special Peril Policy (Commercial) – Add ons

1) Vessel impact to jetty

(UIN: IRDAN134CP0010V01201819/A0066V01201920)

This Section extends to cover the Insured's loss resulting from 'Damage' as herein defined caused by vessel impact to the crude/product jetty used by the Insured.

The extension excludes cost of removal of Debris and wreck removal from water.
